

1	2	3	4
4.	M/s SmithKline Beecham, Plc., UK	For manufacture, marketing and distribution of pharmaceuticals. The products listed were analgesics, anti-pyretics, antacids, laxatives etc.	Rejected as the proposal did not conform to the provisions laid down in the Modifications in the Drug Policy, 1986
5.	(i) M/s Berlin Chemie AG, Berlin  (ii) M/s Menarini Participations SA, Luxembourg	For manufacture of medicaments containing antibiotics, vitamin medicaments and others	Rejected as the proposal did not conform to the provisions laid down in the Modifications in the Drug Policy, 1986

[English]

**Free Vaccination Facilities to Hepatitis Virus Affected Children**

\*200. SHRI N.K. PREMCHANDRAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to undertake the free vaccination facilities for Hepatitis Virus affected children below the age of 5 years;

(b) if so, the details thereof; and

(c) if not, the reactions of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) Hepatitis B Vaccine is effective for protection against Hepatitis B infection. If given in early infancy, it will protect children from getting infected and reduce carrier rates. Persons who are already infected with Hepatitis B virus cannot however be treated by vaccination which is a preventive measure. Hepatitis B vaccination has not been included under the National Immunization Programme.

As Hapatitis B can be contracted through specific routes viz. the intravenous, sexual course or by administration of infected blood or blood products, several other preventive measures have been introduced e.g. encouraging the immunization of Hospital Workers, mandatory testing of blood donations at the time of transfusion, promotion of safe sex and the use of sterile needles and syringes under the National AIDS Control Programme.

[Translation]

**Freedom Fighters' Pension**

\*201. SHRI MOHAMMAD ALI ASHRAF FATMI :  
SHRI BIJOY KUMAR "BIJOY" :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters applications pending with the Government for more than five years;

(b) the details thereof till date; State-wise

(c) whether the Government propose to reduce the minimum imprisonment time of freedom fighters from six months to three months for becoming eligible for freedom fighter's pension;

(d) whether any proposal to increase the pension amount and other facilities being provided to freedom fighters on the occasion of 50th year of Independence is under consideration of the Government; and

(e) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No such application is pending.

(b) Does not arise.

(c) No Sir.

(d) and (e) On the occasion of the 50th Year of Independence, the amount of pension payable to various categories of freedom fighters and their eligible dependents has been doubled and also linked to the Price Index. The ex-Andaman Political Prisoners have been allowed to travel by Shatabdi/Rajdhani Express trains and have also been extended the facility of free air travel to Port Blair from Calcutta/Madras once a year with a companion.

In addition, proposals to increase other facilities like free medical treatment, guest house facility at Delhi, issue of rail pass for longer period, etc., have also been received by the Government.

**Foreign Militants**

1898. SHRI VIJAY GOEL :  
SHRI KRISHAN LAL SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorist groups active in Jammu and Kashmir at present;

(b) the number of foreign based groups out of them and

the role played by them in the massacre took place in the State recently;

(c) whether the Government have raised the issue of these foreign mercenaries with concerned Governments; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) There are at present around ten militant organisations in Jammu and Kashmir. Their names are as under:

- (1) Hizbul Mujahideen
- (2) Harkat-ul-Ansar
- (3) Laskar-e-Toiba
- (4) Al-Burg
- (5) Tehreek-ul-Mujahideen
- (6) Al-Jehad
- (7) J&K Liberation Front
- (8) Al-Umar Mujahideen
- (9) Hizbullah
- (10) Dukhtran-e-Milat

(b) Out of the above mentioned ten groups, Harkat-ul-Ansar and Laskar-e-Toiba are the PAN Islamic Outfits and are based in Pakistan. The other groups are also supported and financed actively from Pakistan and some of them even have their bases in Pakistan/POK.

Harkat-ul-Ansar, Hizbul Mujahideen and Laskar-e-Toiba are the most active militant groups involved in terrorist activities in Jammu and Kashmir at present. However there is no specific input to identify the particular group involved in the recent massacre at Prankot and also no group has claimed responsibility for massacre, so far.

(c) and (d) The Government of India has raised the issue of involvement of Pakistan in aiding and abetting terrorism in Jammu and Kashmir with the Pak authorities at every available opportunity. Government have also apprised the international community about the support being extended by Pakistan, to groups involved in terrorist activities in India.

[English]

#### **Political and Economic Problems of Assam**

1899. DR. JAYANTA RONGPI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government are aware of the political and economic problems of Hill areas of Assam;

(b) if so, whether the Union Government shall convene

a meeting of the Autonomous Hill Councils of Assam to thrash out the issues; and

(c) if so, the details of other steps proposed to be taken by the Union Government in this regard ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. A meeting is being convened in the Ministry of Home Affairs with the officials of Government of Assam, Ministry of Finance, Planning Commission and representatives of Karbi Anglong and North Cachar Hills Autonomous Council on 18.6.98 at New Delhi to discuss the issues pertaining to the two Autonomous Councils in Hill districts of Assam.

(c) Government of India is committed to the implementation of MOU signed with representative Organisations of Karbi Anglong and North Cachar Hills districts on 1.4.95. Accordingly, the Government of Assam has been requested to resolve pending issues. Government of India also proposes to provide greater executive and financial powers and autonomy to these Autonomous Councils and VI Schedule areas. Proposal in this regard has already been sent to Government of Assam.

#### **Minorities living in Assam**

1900. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has collected information regarding the number of minorities living in Assam at present;

(b) if so, the details thereof;

(c) the number of minorities including Buddhists, Christians and Muslims as well as Hindus, population in 1971; and

(d) the extent to which the population of minorities have increased/decreased by 1971 or onward?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) Question does not arise.

(c) and (d) The number of minorities including Buddhists, Christians, Muslims as well as Hindus population as per 1971 and 1991 Censuses alongwith percentage variations between 1971-1991 for Assam are given below:

Name of Religion	Population		Percentage Variation 1971-1991
	1971 Census	1991 Census	
1	2	3	4
Total Population	14,625,152	22,414,322	+53.26
Hindus	10,604,618	15,047,293	+41.89